

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 278 of 2013**  
**IA-439 of 2013, IA-401, 402 of 2012, IA-71, IA-245, IA-439, IA-442 of**  
**2013 in Appeal No. 246 of 2012**  
**&**  
**Appeal No.229 of 2012 & IA-368 of 2012**

**Dated : 14<sup>h</sup> February, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 278 of 2013**

**Reliance Infrastructure Ltd. ... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory**  
**Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.  
Mr. Hasan Murtaza

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1  
Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Kanika Chugh  
Ms. Perna Priyadarshini for R-2

**IA-439 of 2013, IA-401 & 402 of 2012, IA-71,**  
**IA-245, IA-439, IA-442 of 2013 in**  
**Appeal no. 246 of 2012**

**Tata Power Co. Ltd. ... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory**  
**Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Ms. Kanika Chugh  
Ms. Perna Priyadarshini

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1  
 Mr. J.J. Bhatt, Sr. Adv.  
 Ms. Anjali Chandurkar  
 Mr. Hasan Murtaza,  
 Mr. Aditya Panda for R-2

**Appeal No.229 of 2012 & IA-368 of 2012**

**Reliance Infrastructure Ltd.** ... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory**  
**Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.  
 Mr. Hasan Murtaza,

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1  
 Mr. Ramji Srinivasan, Sr. Adv.  
 Ms. Kanika Chugh  
 Ms. Purna Priyadarshini for R-2

**ORDER**

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Commission in Appeal No. 278 of 2013 for some time.

Post the matters for further hearing on **6<sup>th</sup> & 7<sup>th</sup> March 2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**  
*ts/pr*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**